

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1954

ANSWERED ON:23.07.2014

VIOLATION OF POLLUTION NORMS BY INDUSTRIES

Lokhande Shri Sadashiv Kisan;Mahto Dr. Banshilal;Sule Smt. Supriya Sadanand

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the category-wise norms for prevention and control of pollution by highly polluting industries;
- (b) whether in any industrial units are violating these norms and damaging the environment;
- (c) if so, the details thereof, industrial sector-wise and State-wise along with the action taken by the Government against such polluting industries;
- (d) whether the Government has cancelled the licenses of some of the industrial units including that of distilleries; and
- (e) if so, the details of such units and if not, the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) The category-wise effluent and emission standards for prevention and control of pollution of highly polluting industries notified under the Environment (Protection) Act, 1986 are given at Annexure-I.

(b)&(c) The Central Pollution Control Board (CPCB) has carried out 712 inspections in 17 categories of highly polluting industries during the year 2011-12, 2012-13 and 2013-14. Based on the inspections, 147 cases were observed to be non-complying. Directions were issued under Section 5 of the Environment (Protection) Act, 1986 to 97 industries and directions were issued to the concerned State Pollution Control Boards under Section 18(1) (b) for ensuring compliance from 50 other industries. The details of State-wise and Sector-wise action taken against such polluting industries are given at Annexure- II and Annexure-III respectively.

(d)&(e) As per information provided by the Uttar Pradesh Pollution Control Board, consent was withdrawn from one Distillery Unit i.e. M/s Simbhaoli Spirits Ltd., Simbhaoli, District Hapur, Uttar Pradesh for non-complying with the prescribed norms.